

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.08.2022 (WEDNESDAY)

COURT –III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 95 of 2021	Pankaj Kumar Mishra Vs. The Registrar of Companies, Mumbai	Saurabh Agrawal	
2.	Comp. App. (AT) No. 163 of 2021 & I.A. No. 2803 of 2021	Euris Consult Pvt. Ltd. Vs. Registrar of Companies & Ors.	A.K. Pathak	Adeeba Mujahid Puneet Rai-R2

For Admission (After Notice)

3.	Comp. App. (AT) No. 35 of 2020	Nitin Rekhan Vs. MP Promoters Pvt. Ltd.	Manish Kaushik	
4.	Comp. App. (AT) No. 138 of 2021	Sanofi Healthcare India Pvt. Ltd. Vs. Union of India, Ministry of Corporate Affairs	Arunabh Chowdhury	Kamalkant Jha
5.	Comp. App. (AT) No. 03 of 2022	Krishana Kumar Aggarwal Vs. The Registrar of Companies	Reema Jain	
6.	Comp. App. (AT) No. 20 of 2022	Android Ventures Pvt. Ltd. Through Its Shareholder Shtvaih Rakhamaji Walake Vs. Registrar of Companies, Mumbai	Ashish O. Lalpuria	Kamalkant Jha
7.	Comp. App. (AT) No. 27 of 2022	Sanmati Agrizone Pvt. Ltd Vs. The Registrar of Companies, NCT of Delhi & Anr.	Praveen Mahajan	Tushar Gupta Parinay Gupta-R2
8.	Comp. App. (AT) No. 100 & 101 of 2022	Zeba Rajesh Kohli Vs. Good House Keeping co. Pvt. Ltd. & Ors.	Anuj Tiwari	Sridharan Agaram Aliff Fazalbhoj Diya Gabija-R1, R5 L.C.N. Shahdeo-R4

9.	Contempt Case (AT) No. 11 of 2022 in Comp. App. (AT) No. 421 of 2018	Manila Resorts Pvt. Ltd. Vs. Bahl Paper Mills & Anr.	Manoj Kr. Garg	Rakesh Kumar Pulkit Deora Samapika Biswal Vineet Jhanji
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For Hearing

10.	Comp. App. (AT) No. 04 of 2021 (PH)	Shetal Devang Gor & Ors. Vs. Gujarat Cine Enterprises Pvt. Ltd. & Ors.	Aastha Mehta	Bhavesh Chokshi Karan Valecha-R1-R8
11.	Comp. App. (AT) No. 94 of 2021 (PH)	Mustansir Changi Vs. The Hussani Lakada Bazar Pvt. Ltd. & Ors.	Ananyaa Mazumdar	Hetal patel-R1 to R6 Avinash Mathews Karan Mathur-R1
12.	Comp. App. (AT) (Ins) No. 621 of 2021	Gitanjali Kapoor Sole Proprietor of Kapoor & Co. Vs. Anand Sonbhadra Resolution Professional of M/S Shubhkamna Buildtech Pvt. Ltd.	Rishi Kapoor	Nipum Gautam
13.	Comp. App. (AT) (Ins) No. 888 of 2021 & I.A No. 2382 of 2021	Magnate Industries LLP Vs. Safal Developers Pvt. Ltd.	Ryan Dsouza	Juris Consillis Anmol Bartaria Vibhav Krishn
14.	Comp. App. (AT) (Ins) No. 79 of 2022	Suman Chadha Vs. Nilesh Sharma Resolution Professional Today Homes and Infrastructure Pvt Ltd. With	Tavish B. Prasad	Kanishk Khetan
15.	Comp. App. (AT) (Ins) No. 179 of 2022	Suresh Khurana Vs. Nilesh Sharma	Gaurav Rana	Palash Singhai Kartikay Yadav
16.	Comp. App. (AT) No. 330 of 2019	Ram Avtar Yadav & Anr. Vs. H.S. Realty Pvt. Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore-R2,3 Kumarpal R. Chopra-R5 to 7

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By order of Hon'ble Chairperson
-sd/-
Registrar